GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1602 ANSWERED ON 20/09/2020

BPL FAMILIES

1602. KUNWAR DANISH ALI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of Below Poverty Line (BPL) families in the country, especially in Uttar Pradesh;
- (b) whether the Government has ensured that they have BPL card and are getting the facilities provided by the Government;
- (c) if not, the number of families which are not getting BPL Card facility and the reasons therefor;
- (d) whether the Government is aware that some families, which are not eligible, are also largely included in the list of BPL families and if so, the details thereof;
- (e) the criteria for identifying BPL families; and
- (f) whether the Government has any plan for resurvey of BPL families in the country and if so, the details thereof?

ANSWER

MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (e) While the estimation of poverty using poverty line had been done by the erstwhile Planning Commission (now NITI Ayog), the Ministry of Rural Development had been conducting Below Poverty Line (BPL) Census to identify the poor households in the rural areas, who could be the potential beneficiaries under various programmes of the Government of India. The first BPL Census was conducted in 1992 for the Eighth Five Year Plan. Subsequently, BPL census was conducted in 1997, for the Ninth Five Year Plan and in 2002 for the Tenth Five Year Plan period.

After 2002 BPL Survey, recognizing the multi-dimensional nature of poverty, Socio Economic and Caste Census 2011 (SECC 2011) was conducted in association with the States/UTs under technical and financial support from the Government of India. SECC-2011 provides data of households on various aspects of their socio-economic status viz., housing, land-holding/landlessness, educational status, status of women, the differently abled, occupation, possession of assets, scheduled caste/ scheduled tribe (SC/ST) households, income, etc. The beneficiaries under several schemes of Government of India as well as many state governments are selected based on the (i) "automatically excluded households", (ii) "automatically included households" and (iii) "deprived households" data of SECC-2011. The State/Union Territory—wise numbers of rural households in the said three categories are given at **Annexure-1**.

(f) There is no plan for resurvey of BPL families.

Annexure-I referred to in reply to part (a) to (e) of Lok Sabha unstarred question no. 1602 to be answered on 20.09.2020

States/UTs	Total Households	Automatically Excluded Households	Automatically Included Households	Deprived Households
JAMMU & KASHMIR	1601606	761875		
HIMACHAL PRADESH	1263756	840852		
PUNJAB	3269467	2438567	8004	. 778245
CHANDIGARH	15657	9250	10	3925
UTTARAKHAND	1479742	823330	4726	429888
HARYANA	2969509	1779954	6519	997129
NCT OF DELHI	1051097	881667	1127	89744
RAJASTHAN	10223073	4069999	72091	5165212
UTTAR PRADESH#	26015592	12466832	68190	10381355
BIHAR	17829066	4793001	37657	10876054
SIKKIM	88723	39442	235	33480
ARUNACHAL PRADESH	201842	118987	3559	72937
NAGALAND	284310	97323	969	182441
MANIPUR	448163	147003	4963	236653
MIZORAM	111626	44437	512	66499
TRIPURA	697062	165435	33343	401458
MEGHALAYA	485897	151711	1224	. 327506
ASSAM	5743835	1689138	33451	2892859
WEST BENGAL	15756750	3302481	203209	10056266
JHARKHAND	5044234	1566811	52045	2694061
ODISHA	8677615	1628400	119772	5730372
CHHATTISGARH	4540999	819609	112084	. 3179327
MADHYA PRADESH	11288946	3301696	396787	6748026
GUJARAT	6920473	3236193	31216	2967972
DAMAN AND DIU	31795	16707	3519	6313
DADRA & NAGAR HAVELI	45352	15780	298	25378
MAHARASHTRA	13841960	5440356		
ANDHRA PRADESH	9344180	3595077		
TELANGANA	5643739	3143322	13543	2136159
KARNATAKA	8048664	4022702		
GOA	220731	185010	135	23816
LAKSHADWEEP	10929	9410		1455
KERALA	6319215	4388457		
TAMILNADU	10088119	4657981	38549	
PUDUCHERRY	115249	65854		40336
ANDAMAN & NICOBAR				15056
ISLANDS	68481	39354		
Total	179787454	70754003 ****	1595469	87303948
